

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 115
(IB)-694(PB)/2018

IN THE MATTER OF:

L & T Finance Ltd

...

Applicant/Petitioner

Vs

Vinod Kumar

...

Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 20.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Respondent

: Mr. Ahsan Ahmad, Adv. Respondent No. 9

For the RP

: Mr. Vinod Chaurasia, Harish Bajaj, Advocate
Mr. Aishwarya Mohan Gahrana, RP

ORDER

List on 15.03.2021.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

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(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

20.01.2021
Deepak Kumar